

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.281/2017

Date of Decision: 05.02.2018.

CORAM:HON'BLE SHRI ARVIND J.ROHEE, MEMBER (J)
HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)

Bholanath V. Pagote
 Library Clerk, IIPS,
 Govandi Station Road,
 Deonar, Mumbai 400 088.
 R/at IIPS Staff Quarters,
 Room No.17, Sector -15, Nerul. ... *Applicant*
(Advocate Shri K.R. Yelwe)

Versus

1. Union of India, through
 Ministry of Health & Family
 Welfare, Nirman Bhavan,
 New Delhi 110 011.
2. The Director & Senior Professor
 International Institute for
 Population Sciences,
 Govandi Station Road,
 Deonar, Mumbai 400 088.
3. The Registrar
 International Institute for
 Population Sciences,
 Govandi Station Road,
 Deonar, Mumbai 400 088. ... *Respondents*

ORDER (Oral)
Per : Shri A.J. Rohee, Member (J)

Today when the matter is called out, Applicant appeared in person. Initially he was represented by Shri K.R. Yelwe, who is reported to be dead. Nobody appeared for Respondents.

2. On interrogation, the applicant submitted that he does not want to proceed with the OA since the respondents are likely to consider his grievance. In this OA, the following reliefs are sought by him:

"8.a) That this Hon'ble Tribunal be pleased to call for the records and proceedings leading to passing of the order dated 27.11.2015 and quash and set it aside; and

8.b) That this Hon'ble Tribunal be pleased to direct the respondent to grant him promotion of Library and Information Assistant w.e.f. 24.04.2006 with all consequential benefits in pursuance this Hon'ble Tribunal's judgment and orders dated 17.10.2014.

8.c) Such other orders as may be deemed necessary in the facts and circumstances of the case.

8.d) Cost of the application be provided for."

3. Considering the fact that applicant does not want to proceed with the matter, his request to withdraw the OA is allowed. In view of this, the OA stands dismissed as withdrawn unconditionally, however with no order as to costs.

4. Registry to forward copy of this order to both the parties.

(R. Vijaykumar)
Member (A)

(Arvind J. Rohee)
Member (J)

dm.